

made to the Civil Authorities and the information will be placed on the Table of the House when received.

DEVELOPMENT OF BANANA

396. **Shri B. N. Roy:** (a) Will the Minister of Food and Agriculture be pleased to state whether there is any scheme under consideration for the development of Banana?

(b) If so, has any area been selected for the same in U.P. specially in the Tarai of that State?

The Minister of Food and Agriculture (Shri Kidwai): (a) The Indian Council of Agricultural Research has sanctioned a coordinated scheme for research on banana with a Central Station in Madras and two Regional Stations—one in Bombay and the other in West Bengal.

(b) No.

KEY VILLAGE SCHEME

397. **Shri C. R. Chowdhary:** (a) Will the Minister of Food and Agriculture be pleased to state what is the number of centres started under the Key Village Scheme in each State, in the year 1952-53?

(b) What is the estimated cost of the scheme?

(c) How much has been spent on key village schemes in each State?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (c). A Statement is laid on the Table of the House. [See Appendix IV, annexure No. 21]

(b) The estimated cost of the Scheme, in so far as the Central Government is concerned, is Rs 293.53 lakhs for the period 1952-53 to 1955-56.

CONSTRUCTION OF RAILWAY LINE JOINING KARWAR, BELEGAUM AND RAICHUR DISTRICTS

398. **Shri Sivamurthi Swami:** (a) Will the Minister of Railways be pleased to state whether any survey has so far been made to construct a new Railway line joining Karwar, Belegaum and Raichur Districts through main towns?

(b) If so, when do Government propose to construct the said railway line?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No.

(b) Does not arise.

CRANES IN MAJOR PORTS

399. **Shri Ganpati Ram:** Will the Minister of Transport be pleased to state:

(a) the total number of cranes installed on all the Major Ports in India and their numbers (dock-wise);

(b) how many of them are electric cranes semi-portals and portals and oil terminals;

(c) the number of new electric cranes installed in Bombay, Calcutta and Madras docks and the total cost of each; and

(d) how many of them are indigenous, how many imported, and the price of each?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (d). The Major Port Authorities have been asked to furnish the required information and on receipt of their replies, a statement will be laid on the Table of the House.

बनारस और लखनऊ के रेलवे स्टेशन

४००. श्री रघुनाथ सिंह : क्या रेल मंत्री यह बतलाने की कृपा करेंगे :

(क) रेल विभाग को १९५२ में बनारस और लखनऊ के रेलवे स्टेशनों पर टिकटों की बिक्री में कितनी आय हुई ;

(ख) उसी अवधि में इन स्टेशनों के बीच एक स्टेशन से दूसरे स्टेशन तक क्रमशः कितने यात्री आये गये ; और

(ग) रेल विभाग ने इन स्टेशनों पर यात्रियों की सुविधाओं के लिये क्रमशः कुल कितना व्यय किया ?

The Deputy Minister of Railways and Transport (Shri Alagesan): The information is being collected and will be laid on the Table of the House when ready.

LABOUR UNIONS IN TRIPURA

401. **Shri Biren Dutt:** (a) Will the Minister of Labour be pleased to state how many Labour Unions have been registered in Tripura?

(b) What is the total number of membership of these registered Unions?

The Minister of Labour (Shri V. V. Giri): (a) 3

(b) 114

LOCOMOTIVES MANUFACTURING CONCERNS

402. Giani G. S. Musafir: Will the Minister of Railways be pleased to state:

(a) the number and names of private concerns, manufacturing Railway locomotives in India;

(b) the number of locomotives manufactured in these concerns per year, since they started production;

(c) the production capacity of these concerns; and

(d) whether there has been any difference in their capacity and actual

production and if so, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Only one private concern—The Tata Locomotive and Engineering Company, Ltd.—is manufacturing Railway engines in the Country.

(b) 10 in 1951-52 and 25 in 1952-53 (upto 31-1-53).

(c) The agreement with the firm provides for the purchase by the Government of a minimum of 50 locomotives and 50 extra boilers per annum when production at the factory is fully established.

(d) The full production capacity of the firm has not yet been reached, as production is still in a development stage.